

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH PHYSICAL HEARING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**


IN THE MATTER OF : New Tirupur Area Development Corporation Ltd
Vs
Aidqua Holdings (Mauritius), INC and other


MAIN PETITION NUMBER : CP(CA)/19(CHE)/2023

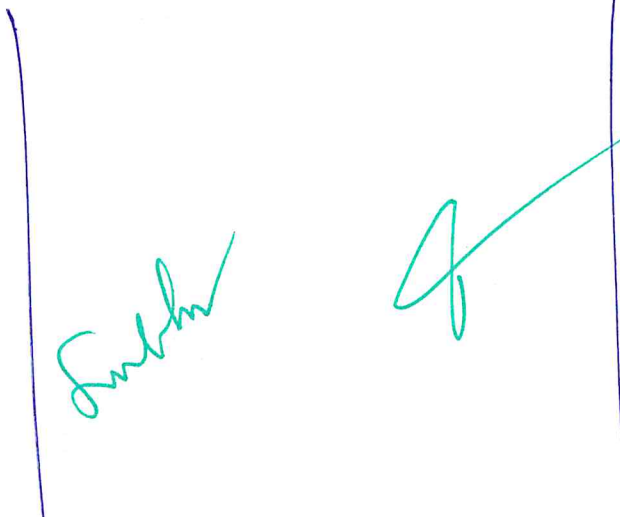
(IA/MA) APPLICATION NUMBERS

IA(CA)/31(CHE)/2023; IA(CA)/44(CHE)/2023

| S.NO. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|-------------------|---------------------------------------|-----------|
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| | Mr. Krishna Srinivasan Sr. Adv. for Dwarakish Prabhakaran, Adv. | for R1 |  |
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| | Amit Anand Tiwari Additional Advocate General for Tamil Nadu for Ankur Sood Sachindran B.N. Devgani Gupta | for Petitioners |  |
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6 CP(CA)/19(CHE)/2023
IA(CA)/31(CHE)/2023; IA(CA)/44(CHE)/2023

ORDER

Petitioner is led by Ld. Addl. Advocate General Mr. Amit Anand
Tewari. R1 is led by Ld. Senior Counsel Mr. Krishna Srinivasan.

Arguments partly heard.

List the applications on **13.12.2023** for further arguments.

—sd—

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

—sd—

[SANJIV JAIN]
MEMBER (JUDICIAL)